

No. DSJ/EC/NHN/PF/2017-
Office of the District and Sessions Judge,
Sirmaur District at Nahan, HP.

Dated, Nahan the November 18, 2017

CHARGE RELINQUISHMENT REPORT

I, S.C. Kainthla, hereby relinquish the charge of the post of District and Sessions Judge, Sirmaur at Nahan, today the 18th November, 2017, in the afternoon, for availing 06 days earned leave w.e.f. 20-11-2017 to 25-11-2017 with permission to prefix 19-11-2017 and suffix 26-11-2017 being Sundays sanctioned vide Hon'ble High Court of H.P. Notification No.HHC/GAZ/14-152/83-I-30953 dated 8/10-11-2017.

Sd/—
(S.C. Kainthla)

District and Sessions Judge,
Sirmaur District at Nahan, HP.

Endst. No. DSJ/EC/NHN/PF/2017- 5560 Dated :- 18-11-2017

Copy for kind information is forwarded to :-

1. The Principal Private Secretary to Hon'ble the Chief Justice, Hon'ble High Court of H.P., Shimla.
2. The Registrar General, Hon'ble High Court of Himachal Pradesh, Shimla-1.
3. The Registrar (Vigilance), Hon'ble High Court of Himachal Pradesh, Shimla-1.
4. All the Judicial Officers in Sirmaur Civil & Sessions Division.
5. The Deputy Commissioner, Sirmaur District at Nahan, HP.
6. The Superintendent of Police, Sirmaur District at Nahan, HP.
7. The Presidents, Bar Association, Nahan, Paonta Sahib and Rajgarh.
8. The District Treasury Officer, Sirmaur District at Nahan, HP.
9. The Manager, State Bank of India, Nahan, HP.
10. The Manager, H.P. State Co-operative Bank, Nahan.
11. The Civil Nazir of this office.
- ✓ 12. The System Assistant of this office to upload the same on the website of this Court.
13. Guard file.

District and Sessions Judge,
Sirmaur District at Nahan, HP.